

**Application of Bonus Act to Government of India Press, Mint and Opium Factories**

\*722. Shri P. R. Chakraverti: ..  
Shri K. N. Tiwary:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether Government received representations from the employees of the Government of India Press, Mint and Opium Factories for application of the Bonus Act to them; and

(b) if so, whether any alternate scheme has been formulated in that behalf?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Some such requests are reported to have been made.

(b) Ad-hoc *ex-gratia* payments are already being made to the employees in the Government Opium Factories at Ghazipur and Neemuch. Two Incentive bonus Schemes are also in operation in the Government of India Presses.

**Micro-Wave Links**

\*723. Shrimati Renuka Barkataki:  
Shri Yashpal Singh:

Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Government are considering a proposal to link capitals of the States and Delhi with a micro-wave net work; and

(b) if so, the main features of the proposal and when it will be implemented?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao):

(a) No, Sir.

(b) Does not arise.

**Pak Spy Ring**

\*724. Shri Bibhuti Mishra:  
Shri Bagri:

Shri Yashpal Singh:  
Shri Basumatari:  
Shri Ram Harkh Yadav:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the Indian Nation published from Patna dated the 3rd January, 1966 page 3, columns 2 to 5, under the heading 'Pak Spy Ring behind N.C.C. Camp poisoning and about the arrest of one Kadri and confession by Manwarul Haque; and

(b) if so, the steps taken by the Central Government and the Government of Bihar in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Six persons have so far been arrested. The case is still under investigation.

**Whips' Conference**

\*725. Shri Hari Vishnu Kamath:  
Shri Linga Reddy:  
Shri Bibhuti Mishra  
Shri Kajrolkar:  
Shri Gokulananda Mohanty:  
Shri Onkar Lal Berwa:

Will the Minister of Parliamentary Affairs be pleased to state:

(a) whether a Whips' Conference was recently held in Bangalore;

(b) the aim and objects of the Conference;

(c) who attended, who inaugurated and who presided over the Conference;

(d) the duration of the Conference, the subjects discussed, papers read, and resolutions adopted at the Conference;

(e) whether all the relevant documents will be laid on the Table; and

(f) the total expenditure incurred thereon?

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): (a) to (f). The Fifth All India Whips Conference was held at Bangalore on the 4th, 5th and 6th January, 1966. The aims and objects of the Conference were to provide a common forum for mutual discussions between Whips of the Government and the Opposition parties in the parliament and the State Legislatures so that problems confronting the Whips to improve the working of the parliamentary machine at the Centre and the States could be examined and solutions suggested. The Conference was inaugurated by Shri S. Nijalingappa Chief Minister of Mysore and presided over by the Union Minister of Parliamentary Affairs and Government Chief Whip. A list of the delegates who attended the Conference is laid on the Table of the House. [Placed in Library. See No. LT-5860/66] The plenary session of the Conference was addressed by Shri B. V. Balliga, Speaker of the Mysore Legislative Assembly and Shri G. V. Hallikeri, Chairman of the Mysore Legislative Council. The delegates representing different political parties and State Legislatures also addressed the Conference on various aspects of the working of the Parliamentary machine. After the plenary session, the Conference met in three Committees presided over by Shri Gurdial Singh Dhillon, Minister of Parliamentary Affairs, Punjab, Shri Moinul Haque, Choudhury, Minister of Parliamentary Affairs, Assam and Shri C. L. Narasimha Reddy, Chief Whip of the Swatantra Party in the Lok Sabha respectively. A copy of the membership of and the subjects discussed in the three Committees, the recommendations made by the Committees and those finally adopted at the plenary session of the Conference are placed on the Table of the House. The total expenditure incurred on the Conference by the Government of India was Rs. 18106.07.

छम्ब-ब्रह्मनूर क्षेत्र के विस्थापित लोग

\* 726. श्री प्रकाशचर श्वास्त्री :  
श्री मधु लिषये :  
श्री श्रीकार लाल बेरवा :

क्या अब, रोजगार तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या छम्ब-ब्रह्मनूर क्षेत्र के निवासी जहां से कि ताशकन्द समझौते के अन्तर्गत पाकिस्तानी सेनाएं हटा ली गई हैं उस क्षेत्र में रहने के लिये चले गये हैं ;

(ख) क्या उस क्षेत्र के कुछ विस्थापित व्यक्ति अब भी कुछ अन्य स्थानों में रह रहे हैं; और

(ग) यदि हां तो उस क्षेत्र में उन के कब चले जाने की सम्भावना है ?

अब, रोजगार तथा पुनर्वास मंत्री (श्री जगजीवन राम) : (क) उनमें से कुछ वापिस चले गये हैं और वर्तमान में गांवों में जाने का स्थाई कार्यक्रम चल रहा है ।

(ख) बहुत संख्या में परिवार अभी शिवरों में ही हैं ।

(ग) अप्रैल 1966 के अंत तक इन परिवारों के उस क्षेत्र में चले जाने की संभावना है ।

स्वर्गीय प्रधानमंत्री, लाल बहादुर शास्त्री का स्मारक

\* 727. श्री श्रीकार लाल बेरवा :  
श्री सु० ला० वर्मा :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्वर्गीय प्रधानमंत्री जवाहर लाल नेहरू की स्मृति में एक संस्कृत-हालय, उनकी मूर्ति तथा एक नया विश्व-विद्यालय स्थापित किये गये हैं और उनके नाम से एक सिक्का जारी किया गया है ;